(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV): (a) and (b) No, Sir. Seven out of eight Public Sector Enterprises/Units under the Department of Heavy Industry, located in the State of Andhra Pradesh, are sick/incurring losses. In some of the PSEs, Voluntary Retirement Scheme has also been implemented as a measure of manpower rationalization and therefore additional manpower is not being inducted. However, while reviewing the possibility of revival of PSEs, issue of specific manpower requirements for improving productivity is also being addressed.

Loss making PSUs

4037. SHRI N.R. GOVINDARAJAR:

SHRI S. ANBALAGAN:

- (a) the details of the loss making Central Public Sector Enterprises;
- (b) the loss incurred by them during each of the last three years;
- (c) whether a Board for Reconstruction of Public Sector Enterprises has been established to address the issues pertaining to revival and restructuring of PSEs; and
 - (d) if so, the steps being taken by BRPSE to revive the loss making PSEs?

THE MINISTER OF STATE OF THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (3HRI SONTOSH MOHAN DEV): (a) and (b) The information is given in statement 7-B of volume-I of Public Enterprises Survey 2002-03, which was laid in the Parliament on 8.6.2004 and is a published document.

(c) and (d) The Board for Reconstruction of Public Sector Enterprises (BRPSE) was set up in December 2004. Enterprises specific proposals for revival/restructuring of sick/toss making Central Public Sector Enterprises (CPSEs) are made by the concerned administrative Ministries/Departments to the Board which examines the same and make recommendations to the Government for revival/restructuring of CPSEs. BRPSE has considered 15 such cases and made its recommendations on 10 of them.